

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**FASHION INFLUENCE CLOTHING INDIA PRIVATE LIMITED**  
 OPERATING IN RETAIL TRADE OF FASHION CLOTHES IN CHAIN OF SHOPS AT  
 TAMIL NADU AND ANDHRA PRADESH.

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India  
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**RELEVANT PARTICULARS**

1.	Name of the corporate debtor along with PAN / CIN / LLP No.	Fashion Influence Clothing India Private Limited PAN: AABCF7989F CIN: U52322TN2011PTC082161
2.	Address of the registered office	No. 1018, New No.84, RR Srivaru Complex, 2nd Floor, 6th Avenue, Anna Nagar, Chennai, Tamil Nadu, India, 600040.
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Andhra Pradesh (Gudur, Nellore and Naidupet)
5.	Installed capacity of main products / services	Not Available – Retail outlet as mentioned in pt. 4 above
6.	Quantity and value of main products / services sold in last financial year	Quantity: Not Applicable Total Receipt: Rs. 13,51,31,296/- (As per last filed Audited Financials for FY2020-21)
7.	Number of employees / workmen	08 employees (as informed) – No manufacturing unit hence no workmen
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	All Documents can be obtained by sending email at Process E-mail id: <a href="mailto:cirp.ficindia@gmail.com">cirp.ficindia@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending email at Process E-mail id: <a href="mailto:cirp.ficindia@gmail.com">cirp.ficindia@gmail.com</a>
10.	Last date for receipt of expression of interest	05/02/2024
11.	Date of issue of provisional list of prospective resolution applicants	15/02/2024
12.	Last date for submission of objections to provisional list	20/02/2024
13.	Date of issue of final list of prospective resolution applicants	01/03/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06/03/2024
15.	Last date for submission of resolution plans	05/04/2024
16.	Process email id to submit EOI	<a href="mailto:cirp.ficindia@gmail.com">cirp.ficindia@gmail.com</a>

- 1) All the EOI's received will be reviewed by IRP / RP as well as the COC and thereafter further information / documents related to the process will be provided to the shortlisted parties. The RP / COC shall have discretion to change the criteria for the EOI at any point of time.
- 2) RP / COC reserves the right to cancel or modify the process / application / timeline without assigning any reasons and without any liability whatsoever.
- 3) Further details are set out in detailed Invitation of Expression of Interest (EOI) which are to be read together with associated disclaimers and qualifications.

Ganesan  
 SD/-  
 Mutharasapan Ganesan Chandrasekaran  
 Resolution Professional

Reg. No.: IBBI/IPA-003/00337/2021-2022/13620 (AFA Valid upto 30.05.2024)  
 Reg. Add: Flat No 104, Tiana, House of Hiranandana, 15/63 OMR, Egattur, Navalur (Post),  
 Chengalpattu (District), Near Marina, Chennai, Tamil Nadu, 600130

For Fashion Influence Clothing India Private Limited  
 Date: 21.01.2024,  
 Place: Chennai